

	<b>भारतीय बीमा विनियामक और विकास प्राधिकरण</b> <b>Insurance Regulatory and Development Authority of India</b> <b>Sy. No. 115/1, Financial District, Nanakramguda,</b> <b>Hyderabad – 500032; Phone No.: 040-20204000</b>
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**Corrigendum to e-tender No. IRDAI/ADMN/MISC/TNDR/42/03/2022 for providing Housekeeping services on Outsourcing basis to IRDAI, New Delhi**

With regard to the above e-tender, the following modifications (highlighted in bold and italics) may be noted:

Para No.	Original	Modified
Addition	–	<p><b><i>One of the conditions of eligibility Criteria (Pre-qualification Criteria) is that the Tenderer should be registered with the Competent Authority of the State Govt. under the Private Security Agencies (Regulation) Act, 2005 and the certificate should be valid for the entire period of the contract.</i></b></p> <p><b><i>Self-attested copy of valid license for security services under Private Security Agencies (Regulation) Act, 2005, valid for the entire period of the contract needs to be submitted along-with the Technical Bid.</i></b></p> <p><b><i>For Security Guards Without Arms other parameters of the uniform shall conform to the specifications in the PSARA, 2005.</i></b></p>

All other terms and conditions remain unchanged.

16.03.2022

Chief General Manager (Gen),  
IRDAI, Hyderabad